

ITEM NO.104

COURT NO.8

SECTION II-B

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 2490/2014

CHHOTE LAL

Appellant(s)

VERSUS

ROHTASH & ORS.

Respondent(s)

Date : 30-11-2023 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE PANKAJ MITHAL

For Appellant(s)

Mr. Anjani Kumar Mishra, AOR
Ms. Hardeep Kaur, Adv.
Mr. Praveen Mishra, Adv.
Mr. Shiv Ram Pandey, Adv.

For Respondent(s)

Mr. Chinmoy Khaladkar, Adv.
Ms. Salonee Paranjpe, Adv.
Mr. B. K. Pal, AOR

Mr. Dinesh Chander Yadav, A.A.G.
Mr. A.S. Rishi, Adv.
Mr. Ishwar Chand, Adv.
Mr. M.K. Bansal, Adv.
Dr. Monika Gusain, AOR

UPON hearing the counsel the Court made the following
O R D E R

Submissions are heard.

Judgment is reserved.

(ANITA MALHOTRA)
AR-CUM-PS

(AVGV RAMU)
COURT MASTER